

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 111
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.

.... Applicant/petitioner

Vs.

Ninex Developers Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 02.03.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent:-

Mr. Sanjay Goswami, Ms. Kriti Gupta, Mr. Renu, Objector Applicant of Objections to Application of RP.

Mr. Ritesh Kumar Tiwari, Mr. Vikash Sharma, Adv for SRA GP Global Energy, Pvt. Ltd.

Mr. Raveena Rai, Adv. for R-44 to 46 in CA No. 663/2020.

For the RP

Mr. Rakesh Kumar, Mr. Ankit Sharma, Adv. Mr. Sourabh Kalia, Mr. Kanvi Nagpal, Advs. for Authorized Representative.

Mr. Akhil Sachar, Adv with Mr. Daljit Singh Sodhi, A. R. of Reliance Home Finance Ltd.

Mr. Vivek Sinha, Mr. Himanshu, Vivek Malik, Mr. Kartikeya Jain, Advs. for Ex-Management.

ORDER

CA-363(PB)/2020:-

Learned counsels for the respondents no. 1 to 3 & 44 to 46 seek and are granted ten days time to file reply with a copy in advance to the counsel for the RP.

Let a copy of the application be served to the CoC members during the course of the day.

List on 04.03.2020.

IA-1645(PB)/2020 is an application to take on record the Forensic Audit Report of M/s. Kansal Singh & Associates and the complaint filed by the RP with the Economic Offence Wing, New Delhi. The same is taken on record, subject to all just exceptions.

The application stands disposed of.

IA-1584(PB)/2020:-

Notice of the application be issued to the non-applicants-respondents for 04.03.2020.

Process dasti as well as through the other processes.

List on 04.03.2020.

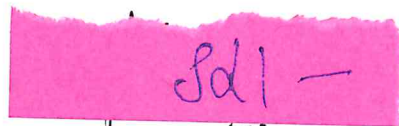
CA-952(PB)/2020:-

Learned counsel for Authorized Representative states that in compliance of the order dated 25.02.2020, an affidavit has been filed on 28.02.2020 but the same has not come on record. Let a copy be also served to the RP.

List on 04.03.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)